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17.	Tamil Nadu	<ol style="list-style-type: none"> <li>1. Children Park, Guindy, Madras.</li> <li>2. Snake Park, Guindy, Madras.</li> <li>3. Vandalur Zoological Park, Madras.</li> </ol>
18.	Uttar Pradesh	<ol style="list-style-type: none"> <li>1. Kanpur Zoological Park Kanpur.</li> <li>2. Prince of Wales Zoological Trust, Lucknow.</li> </ol>
19.	West Bengal	<ol style="list-style-type: none"> <li>1. Alipore Zoological Garden, Calcutta.</li> <li>2. Himalayan Zoological Garden, Darjeeling.</li> </ol>

#### Directions on the Problems of Minorities

4763. SHRI SYED MUZAFFAR HUSAIN: Will the Minister of HOME AFFAIRS be pleased to state the measures taken by his Ministry on the recent directives given by the Prime Minister on the problems of minorities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): The suggestions of the Prime Minister have been sent to the State Governments and U.T. Administrations and the matter is under correspondence. A Minorities Cell has been created in the Ministry of Home Affairs to oversee the work relating to the welfare of minorities.

#### Director's discretionary quota for Maruti Cars

4764. SHRI SATISH AGARWAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have examined the legality of having 5 per cent Directors' discretionary quota for Maruti allotments by a Public Sector Company;

(b) whether in the light of the *prima-facie* illegality of such a quota, the Board of Directors are being advised to rescind their earlier decision, if not, the reasons therefore; and

(c) what were the reasons that proved Maruti to decide upon a Director's discretionary quota?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) (a) to (c) The proposal of Maruti Udyog Ltd. to have a directors' discretionary quota does not *prima-facie* infringe any legal provisions and is in line with the commercial practices followed by other automobile manufacturers.

#### Setting up of Captive Power Plants

4765. SHRI RAVINDRA VARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether all the steel plants have put up their captive power plants;

(b) if so, the total cost incurred;

(c) to what extent the power requirements of the plants had been met due to these captive plants; and

(d) to what extent the steel production has increased because of this?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE): (a) to (d) The four integrated steel plants of SAIL *viz.* Bhilai, Durgapur, Rourkela and Bokaro have captive power plants designed to